

**IN THE NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING  
HELD ON **24.04.2024** THROUGH VIDEO CONFERENCING

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**PRESENT:** HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)  
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

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**APPLICATION NUMBER** : CA(CAA)/63/CHE/2023  
**PETITION NUMBER** : CP(CAA)/1(CHE)/2024  
**NAME OF THE PETITIONER(S)** : Rinelie Micro Fabrics Pvt Ltd and Other  
**NAME OF THE RESPONDENTS** :  
**UNDER SECTION** : Sec 230-232 of CA, 2013

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**ORDER**

Present: Ld. Counsel Shri. G Sudhakar for the Applicant.

Ld. Counsel Shri. Avinash Krishnan Ravi for RD.

Shri. B Palani along with Counsel Ms. Sree Kumari for OL.

RD report already on record.

Two weeks time is requested on behalf of OL to file the report stating that CA report has been received. Copy be served on the Counsel for the Applicant for response to the objections if any.

List the application for hearing on **05.06.2024**.

**Sd/-**

**(VENKATARAMAN SUBRAMANIAM)**  
MEMBER (TECHNICAL)

MG

**Sd/-**

**(SANJIV JAIN)**  
MEMBER (JUDICIAL)